

**GOVERNMENT OF INDIA  
TEXTILES  
LOK SABHA**

UNSTARRED QUESTION NO:981  
ANSWERED ON:29.07.2005  
DEVELOPMENT OF TEXTILE INDUSTRY  
Reddy Shri Karunakara G.

**Will the Minister of TEXTILES be pleased to state:**

- (a) whether the Government has allocated funds for the development of various existing development projects executed in all the States, especially in Karnataka for development of textile industry;
- (b) if so, the details of the funds allocated and disbursed for various Centrally sponsored schemes in all the States, especially in Karnataka during the last three years;
- (c) whether the disbursed funds for various schemes and projects have been utilized by the State Govt. including Karnataka Government;
- (d) if so, the details thereof; and
- (e) if not, the reasons for the same?

**Answer**

MINISTER OF TEXTILES( SHRI SHANKERSINH VAGHELA)

- (a): In the textile sector, except for Wool, Silk and Handloom, there is no state-wise budget allocation or direct financial assistance by Ministry of Textiles to the State Governments.
- (b): The state wise Release and utilization of funds in respect of wool, silk and handloom schemes are at Annexure-I, Annexure-II and Annexure-III respectively.
- (c) to (e): No Sir. The main reasons for non-utilization of funds sector-wise are as follows:
- (i) Wool sector - Migratory nature of the sheep flocks in drought condition, non-availability of good and proper quality of stud rams, lack of budgetary support by State Governments for sheep and wool development schemes;
- (ii) Silk sector – The states tentatively finalise the proposals and seek funds towards the end of the financial year, tender procedure delays disbursement of subsidies/assistance to farmers, non-availability of matching share from State Governments, and non-availability of credit to meet beneficiary share ; and
- (iii) Handloom sector – Financial constraints by most of the States, and procedural delays.

Annexure-I

Statement as referred to in Part (b) of Answer to Lok Sabha Unstarred Question No. 981 for answer on 29.07.2005

Statewise Release of funds last three years (2001-02 to 2003-04)

[Rs. in Lakhs]

S.No.	Name of State	Name of Schemes/ Projects/Programmes allocated	Name of Implementing Agency	Year	Total
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2001-02 2002-03 2003-04

1 Gujarat Integrated Sheep & Wool Gujarat Sheep & Wool

Development Project Development Corporation Ltd., - 64.84 34.50 99.34  
Gandhinagar.

Sheep & Wool Improvement - - 133.50 133.50  
Scheme (IWIP)

2 Rajasthan Integrated Sheep & Wool Director, Animal Husbandry 24.21 42.76 - 66.97  
Development Project Department, Govt. of  
Rajasthan, Jaipur.

Machine Shearing-Cum- Central Sheep & Wool Research - 0.72 - 0.72  
Training Project Institute, Avikanagar

3 Himachal Pr. Integrated Wool H.P. State Wool Procurement & 50.24 42.14 50.69 143.07  
Improvement Programme Marketing Federation Ltd.,  
Shimla.

Sheep & Wool Improvement - - 125.05 125.05  
Scheme (IWIP)

Drier Plant - - 7.85 7.85

Integrated Angora Animal Husbandry Department, 4.83 0.35 - 5.18  
Rabbit Development  
Project

4 Uttar Pradesh Integrated Sheep & U.P. Poultry & Livestock . 30.16 16.08 25.50 71.74  
Wool Development Specialities Ltd., Lucknow  
Project

Machine Shearing-Cum- 0.72 0.54 - 1.26  
Training Project

5 Maharashtra Integrated Sheep & Wool Punyashloka Ahilyadevi 10.80 9.68 - 20.48  
Development Project Maharashtra Mendhi Va Sheli  
Vikas Mahamandal Ltd., Pune.

Pashmina Development Wool Research Association, - 65.00 - 65.00  
[UNDP (CCF-1)] Thane.

6 Haryana Integrated Sheep & Haryana State Livestock Dev. 64.80 - 73.09 137.89  
Wool Development Board, Chandigarh.  
Project

7 Karnataka Integrated Sheep & Karnataka Sheep & Sheep Product 17.41 8.51 - 25.92  
Wool Development Development Board, Bangalore.  
Project

Sheep & Wool - 0.47 12.94 13.41  
Improvement Scheme

Machine Shearing-Cum- 2.93 2.34 - 5.27  
Training Project

8 Andhra Pradesh Integrated Sheep & Director, Animal Husbandry 58.54 34.19 - 92.73  
Wool Development Deptt., Hyderabad  
Project

9 Jammu & Kashmir Integrated Sheep & Wool J.&K. Sheep Board, 30.90 59.85 21.31 112.06  
Development Project Jammu/LAHDC, Leh

Sheep & Wool Secy., Animal Husbandry - 52.80 329.32 382.12  
Improvement Programme Deptt., Srinagar.  
(PM)

Development Speciality Secy., Animal Husbandry - - 60.75 60.75  
Fibre (Pashmina) Deptt., Jammu.

Pashmina Development Ladakh Autonomous Hill - 357.50 - 357.50  
[UNDP (CCF-1)] Development Council  
(L.A.H.D.C.), Leh.

Machine Shearing-Cum- J & K Sheep Board, Jammu/ 1.80 4.88 - 6.68  
Training Project LAHDC, Leh/Animal Husbandry.

Integrated Angora J.&K. Sheep Board, Jammu. 0.71 - - 0.71  
Rabbit Development  
Project

Mini Wool Scouring Ladakh Autonomous Hill Deve- 10.50 - - 10.50  
Plant lopment Council (L.A.H.D.C).,  
Leh.

10 Uttranchal Sheep & Wool Impro- CEO, Uttaranchal Sheep & Wool - 37.75 38.37 76.12  
vement Scheme (IWIP) Dev. Board, Dehradun.

Integrated Angora Defence Agriculture Research - 7.80 1.42 9.22  
Rabbit Development Laboratory, Pithoragarh  
Project

Development Speciality Defence Agriculture Research - - 6.55 6.55  
Fibre (Angora Dev.) Laboratory, Pithoragarh

2001-02 -9th Plan Scheme.

2002-03 -9th Plan Scheme were continued to implement in first year of 10th Plan  
as 10th Plan scheme could not be approved.

2003-04 -10th Plan Scheme.

Statement as referred to in Part (b) of Answer of Lok Sabha Unstarred Question No. 981 for answer on 29/7/2005

State-wise details of amount spent / released and status of Utilisation of funds by different States under CDP (from 2002-03 to 2004-05)

(Rs. Lakhs)

Sl.No.	2002-03		2003-04		2004-05 (Provisional)			Total fund UC	Total UC	% of UC			
	Fund	UC	Fund	UC	Fund	UC	UC						
	Rele-ased	Recd-ased	Rele-ased	Recd-ased	Rele-ased	Recd-ased	Pending	Rece-ived					
	(2002-03 & 04-05)		(2002-03 & 04-05)		(2002-03 & 04-05)			(02-03)		to			
1.Karnataka	1506.05	1103.18	402.87	764.24	640.85	123.39	859.60	329.87	529.73	3129.89	2073.90	1055.99	66%
2.Tamil Nadu	62.32	59.99	2.33	152.33	145.71	6.62	191.14	2.29	188.85	405.79	207.99	197.80	51%
3.J & Kashmir	260.14	251.50	8.64	313.61	229.04	84.57	262.84	42.20	220.64	836.59	522.74	313.85	62%
4.Andhra Pra.	1505.86	1456.79	49.07	878.68	877.68	1	1155.72	664.22	491.5	3540.26	2998.69	541.57	85%
5.West Bengal	65.41	57.42	7.99	48.47	41.67	6.80	112.63	1.19	111.44	226.51	100.28	126.23	44%
6.Maharashtra	92.22	77.70	14.52	104.47	83.28	21.19	50.80	1.68	49.12	247.49	162.66	84.83	66%
7.Madhya Pr.	52.59	39.97	12.62	74.92	66.95	7.97	79.05	14.25	64.80	206.56	121.17	85.39	59%
8.Orissa	50.62	27.27	23.35	82.29	55.29	27	24.32	0.32	24	157.23	82.88	74.35	53%
9.Bihar	106.27	106.27	0.00	38.30	38.30	0.00	86.69	35.54	51.15	231.26	180.11	51.15	78%
10.Uttar Pr.	22.86	22.86	0.00	52.91	40.40	12.51	92.05	12.05	80.00	167.82	75.31	92.51	45%
11.Kerala	38.49	21.89	16.60	82.30	54.69	27.61	106.32	20.29	86.03	227.11	96.87	130.24	43%
12.Gujarat	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
13.Punjab	0.00	0.00	0.00	0.00	0.39	0.39	0.00	0.39	0.39	0.00	0.00	0.00	
14.Haryana	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
15.Himachal Pr.	1.45	1.45	0.00	349.62	211.79	137.83	308.41	1.10	307.31	659.48	214.34	445.14	33%
16.Rajasthan	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	0.00	
17.Chattisgarh	12.13	12.13	0.00	125.23	87.21	38.02	156.35	10.82	145.53	293.71	110.16	183.55	38%
18.Jharkhand	103.35	103.35	0.00	83.77	83.77	0.00	0.00	187.12	187.12	0.00	0.00	0.00	100%
19.Uttaranchal	213.41	213.41	0.00	112.29	112.29	0.00	117.43	5.20	112.23	443.13	330.90	112.23	75%
20.Sikkim	15.16	15.16	0.00	16.45	16.45	0.00	43.27	43.27	74.88	31.61	43.27	42%	
21.Assam	119.03	21.07	97.96	315.28	19.15	296.13	442.21	33.65	408.56	876.52	73.87	802.65	8%
22.Aru.Pradesh	2.62	0.00	2.62	48.79	42.21	6.58	88.63	3.60	85.03	140.04	45.81	94.23	33%
23.Manipur	0.05	0.05	0.00	24.00	0.28	23.72	71.74	71.74	95.79	0.33	95.46	0%	
24.Meghalaya	33.11	0.48	32.63	87.39	87.39	162.62	0.42	162.20	283.12	0.90	282.22	0%	
25.Mizoram	84.49	75.80	8.69	106.97	32.40	74.57	141.71	3.15	138.56	333.17	111.35	221.82	33%
26.Nagaland	2.49	2.04	0.45	32.31	18.81	13.50	106.45	31.64	74.81	141.25	52.49	88.76	37%
27.Tripura	36.56	30.36	6.20	28.01	23.91	4.10	185.73	185.73	250.30	54.27	196.03	22%	
Total	4386.68	3700.14	686.54	3922.63	2922.13	1000.50	4846.10	1213.87	3632.23	13155.41	7836.14	5319.27	60%

\$ Includes Rs.50.00 lakhs released towards Eri Raw Material Bank of CSB UC Utilization Certificate

Annexure-III

Statement referred to in Part "b" of reply to Lok Sabha Unstarred Question No.981 for answer on 29.7.2005.

Scheme: DEEN DAYAL HATHKARHGA PROTSAHAN YOJANA:

(Rs. In Lakh)

Sl.No. State Projects Amount UC received  
covered during released during the  
the last during the last 3 years  
3 years last 3 years

1.	Andhra Pradesh	115	1477.95625	1350.03625
2.	Bihar	11	12.62000	0.00000
3.	Chhatisgarh	59	76.54250	20.63250
4.	Delhi	00	0.00000	0.00000
5.	Gujarat	00	0.00000	0.00000
6.	Haryana	00	0.00000	0.00000
7.	Himachal Prd.	88	157.85190	17.90190
8.	Jammu & Kashmir	00	0.00000	0.00000
9.	Jharkhand	00	0.00000	0.00000
10.	Karnataka	52	39.92250	13.04250
11.	Kerala	295	389.35000	0.00000
12.	Madhya Prd.	8	7.48000	0.00000
13.	Maharashtra	00	0.00000	0.00000
14.	Orissa	00	0.00000	0.00000
15.	Punjab	00	0.00000	0.00000
16.	Rajasthan	2	4.77000	0.00000
17.	Tamil Nadu	924	1727.99375	314.61325
18.	Uttar Pradesh	434	1247.06250	248.59250
19.	Uttaranchal	22	62.99900	32.36900
20.	West Bengal	94	154.51475	46.75475

Total: (A) 2104 5359.06315 2043.94265

N.E. States

1.	Arunachal Prd.	2	12.83000	0.00000
2.	Assam	202	1091.85402	9.73402
3.	Manipur	392	1000.66198	537.14198
4.	Meghalaya	00	0.00000	0.00000
5.	Mizoram	00	0.00000	0.00000
6.	Nagaland	308	902.39000	268.25000
7.	Tripura	16	29.50000	29.50000
8.	Sikkim	00	0.00000	0.00000

Total (B) 920 3037.23600 844.62600

G.Total (A+B) 3024 8396.29915 2888.56865

